

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 11

C.P. (IB)/695(MB)2020

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **22.04.2024**

NAME OF THE PARTIES : **High Ground Enterprise Limited**

VS

Patel Engineering Limited

For OC : Adv. Anirth Purusothaman a/w Adv. Aditya Sharma

For CD : Adv. Rohit Gupta a/w Adv. Hunaut Singh i/b Crawford Bayley & Co

Section 9 of IBC

ORDER

By consent of both parties **list on 03.05.2024 for hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)